

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (I.B).No.181/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>rd</sup> October 2017, 10.30 A.M

Name of the Company	Radico Khaitan Limited. -Versus- Ajudhia Distributors Ltd.		
Under Section	9 (1) IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ARNAB DUTTA.

for Radico  
Khaitan  
Ltd

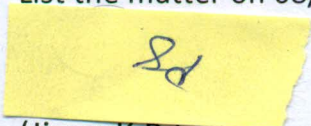
ORDER

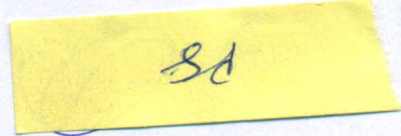
23/10/17

Ld. Counsel for the operational creditor is present. No one is present from corporate debtor's side.

It appears that notice was issued on the corporate debtor u/s 70 of the Insolvency & Bankruptcy Code, 2016 but till date no reply has been filed. Petitioner was directed to serve a copy of the order on the corporate debtor. Ld. Counsel of the petitioner informed that he has already served the order on the corporate debtor. He is directed to file affidavit of service within 7 days from today.

List the matter on 08/11/2017.

  
(Jinan K.R.)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)